GOVERNMENT OF INDIA RAILWAYS LOK SABHA

UNSTARRED QUESTION NO:4315 ANSWERED ON:20.02.2014 CONTAINER TRAINS Adsul Shri Anandrao Vithoba;Dharmshi Shri Babar Gajanan;Yadav Shri Dharmendra

Will the Minister of RAILWAYS be pleased to state:

(a) the details of operators who have obtained licenses to run container trains in the country during the last three years and the current year, section-wise;

(b) whether the Railways have allowed or proposed to allow foreign partnership to these operators; and

(c) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RAILWAYS (SHRI ADHIR RANJAN CHOWDHURY)

(a) to (c) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) To (c) OF UNSTARRED QUESTION NO. 4315 BY SHRI DHARMENDRA YADAV, SHRI ANANDRAO ADSUL AND SHRI GAJANAN D. BABAR TO BE ANSWERED IN LOK SABHA ON 20.02.2014 REGARDING CONTAINER TRAINS.

(a) License to run container trains is given based on category of operation sought by applicant as per the policy to move container trains on Indian Railways.

Category wise license given to run container trains in the country during last three years and current year is given below:

Category of license Details of Operators obtained license

I NIL

II NIL

III M/s. Fourcee Infrastructure Equipments Pvt. Ltd. 431, Laxmi Mall, Laxmi Industrial Estate, New Link Road, Andheri (West),Mumbai - 400 053.

IV NIL

(b) No, Madam.

(c) Does not arise.